

(R)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A.NO.1044/96

Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this 12th day of March, 1997

Shri Babu Rao
s/o P.S.Acharya
r/o F-22, Gali No.5
West Chander Nagar
Delhi - 110 051.

... Applicant

(None)

Vs.

1. Union of India
Through the Secretary
M/o Energy
Department of Power
Shastry Bhawan
NEW DELHI - 110 001.
2. Central Electricity Authority
Seva Bhawan, R.K.Puram
NEW DELHI - 110 066.
3. Badarpur Thermal Power Station
Ministry of Energy
Department of Power
Badarpur, NEW DELHI.
4. National Thermal Power Station
Badarpur Division
Badarpur, NEW DELHI. ... Respondents

O R D E R (Oral)

None has appeared for either party even on the second call. It is noticed that none had appeared for the applicant even on the last occasion. In view of this position, OA is dismissed for default and non-prosecution.

R.K.Ahooja
(R.K.AHOOJA)
MEMBER(A)

/Avi/